Providing drinking water through tap to every household

887. SHRI RAJMANI PATEL: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether every household should be provided with tap water by the year 2022 as announced by Government recently;

(b) if so, the details of the project in this regard;

(c) whether Government has conducted any survey to provide drinking water through tap to every household; and

(d) if so, the details thereof particularly in Madhya Pradesh, village-wise?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) With an objective to enable every rural household to have access to potable water through Functional Household Tap Connection (FHTC) by 2024, Government of India has launched Jal Jeevan Mission (JJM), with an estimated outlay of ₹3.60 lakh crore.

(c) and (d) As reported by States/ UTs as on 21.11.2019, 14.57 crore rural households are to be provided with FHTCs by 2024 including about 95.63 lakh rural households in Madhya Pradesh.

The information about total household connections with Piped Water Supply village-wise for all States/ UTs including Madhya Pradesh (as reported by the respective State/ UT) are in public domain and available on the website: *https://ejalshakti.gov.in* > NRDWP Reports> Nos of PWS House Connections.

Rain water harvesting

888. SHRI RAJMANI PATEL: SHRI HARNATH SINGH YADAV:

Will the Minister of JAL SHAKTI be pleased to state:

(a) action taken by Government for rain water harvesting in the country;

(b) whether Government has requested all the States/UTs to formulate State Specific action plan for water conservation/ harvesting and if so, the details thereof; (c) whether Government has also requested the States/UTs in this regard;

(d) whether any assessment has been made regarding storage capacity of rain water in each State; and

(e) if so, the details of the capacity of each State for storing the rain water and the percentage which is being stored at present?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (e) Government of India launched Jal Shakti Abhiyan which is a time bound campaign with a mission mode approach intended to improve water availability including ground water conditions in the water stressed blocks of 256 districts in India. In this regard, teams of officers from Central Government along with technical officers from Ministry of Jal Shakti were deputed to visit water stressed districts and to work in close collaboration with district level officials to undertake suitable interventions.

Department of Water Resources, RD & GR has requested all the States/UTs to formulate State Specific Action Plan for water conservation/harvesting and also to constitute a committee under the chairmanship of Chief Secretary of States/UTs to monitor the progress in this regard.

Water being a State subject, efforts to conserve ground water including rainwater harvesting is primarily States' responsibility. Other steps taken by the Central Government in this regard are available at the following URL: *http://mowr.gov.in/sites/default/files/ Steps_to_control_water_depletion_Jun2019.pdf*

Central Ground Water Board (CGWB) has prepared a conceptual document titled "Master Plan for Artificial Recharge to Ground Water - 2013" to augment the ground water resources. The Master Plan envisages construction of about 1.11 crore rain water harvesting and artificial recharge structures in urban and rural areas to harness 85 BCM (Billion Cubic Metre) of water. Master Plan has been circulated to the State/UT Governments for its implementation and also placed in public domain at the following URL *http://cgwb.gov.in/documents/MasterPlan-2013.pdf.* State-wise details of volume of water, which may be recharged is given in the Statement.

Written Answers to

Statement

State/UT-wise volume of water which may be recharged

(Master Plan	i on Artificia	Recharge to	Ground V	Water in 1	India, 2013)	

Sl. No.	State	Volume of water which may be recharged (MCM)
1	2	3
1.	Andhra Pradesh	1049.09
2.	Bihar	106.27
3.	Chhattisgarh	2954.79
4.	Delhi	39.08
5.	Goa	534.45
6.	Gujarat	1593.94
7.	Haryana	866.26
8.	Himachal Pradesh	1788.00
9.	Jammu and Kashmir	1700.00
10.	Jharkhand	1461.87
11.	Karnataka	11534.73
12.	Kerala	1701.44
13.	Madhya Pradesh	15383.39
14.	Maharashtra	3103.43
15.	NER States	5714.20
16.	Odisha	1268.71
17.	Punjab	1388.00
18.	Rajasthan	907.42
19.	Sikkim	277.00
20.	Tamil Nadu	712.30

[RAJYA SABHA]

1	2	3	
21.	Telangana	1374.51	
22.	Uttar Pradesh	5406.18	
23.	Uttarakhand	6591.67	
24.	West Bengal	17897.80	
25.	Andaman and Nicobar Islands	96.2	
26.	Chandigarh	30.71	
27.	Dadra and Nagar Haveli	2.94	
28.	Daman and Diu	0.13	
29.	Lakshadweep	0.0327	
30.	Puducherry	80.27	
	Total	85564.81	

Plans for water harvesting

†889. SHRI LAL SINH VADODIA: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is a fact that Government is seriously considering to promote water harvesting;

- (b) if so, whether Government has taken any action in this direction, so far; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) Government of India launched Jal Shakti Abhiyan which is a time bound campaign with a mission mode approach intended to improve water availability including ground water conditions in the water stressed blocks of 256 districts in India. In this regard, teams of officers from Central Government along-with technical officers from Ministry of Jal Shakti were deputed to visit water stressed districts and to work in close collaboration with district level officials to undertake suitable interventions including rainwater harvesting.